

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017  
APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017 AND  
APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

**Dated: 15<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 108 OF 2017**

**In the matter of:**

**Wind World (India) Ltd.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Adishree Chakraborty

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Kishan for R-1

Ms. Shruti Awasthi for R-2

**APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017**

**In the matter of:**

**Bajaj Finserv Ltd. & Ors.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Syed Jafar Alam  
Mr. Vishal Binoo

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Kishan for R-1

Ms. Shruti Awasthi for R-2

**APPEAL NO. 184 OF 2017 & IA Nos. 404 & 648 OF 2017**

**In the matter of:**

**Independent Power Producers Association of India**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Biju Mattam  
Ms. Jyotsna Khuttari

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain  
Ms. Stuti Kishan for R-1

Ms. Shruti Awasthi for R-2

**ORDER**

As agreed by learned counsel for parties, list the matter for hearing  
on **25-03-2019 at 2.30 p.m.**

**(S.D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**